

**BEFORE THE AJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD**



**C.P. (I.B) No. 425/9/NCLT/AHM/2018**

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2019**

Name of the Company: Nuvoco Vistas Corporation Ltd.  
V/s.  
Northway Spaces Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy Code


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	KUNAL P VAISHNAV	ADVOCATE	Respondent	
2.	Vibhor Choplot	Advocate	Petitioner	


**ORDER**

The parties are represented through their respective learned counsels as stated above.

On the request of both sides the matter is adjourned.

List the matter on 08.03.2019

  
**MANORAMA KUMARI**  
**MEMBER JUDICIAL**  
Dated this the 23rd day of January, 2019

  
**HARIHAR PRAKASH CHATURVEDI**  
**MEMBER JUDICIAL**